

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

CP (IB) No. 19/7/HDB/2024
u/s. 7 of IBC, 2016

IN THE MATTER OF:

M/s. Trust Metals & Minerals Enterprises

...Financial Creditor

AND

M/s. Supra Cool and Hot Systems Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Maharshi Viswaraj, for petitioner present through Video Conference.

Learned Counsel Mr P Amarender Reddy, for respondent present physically. Counter filed. Rejoinder if any within a week, lest opportunity stands forfeited. For hearing, matter adjourned to 14.06.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)